

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5540 OF 2001

M/S P. VAIKUNTA SHENOY & CO.

Appellant (s)

VERSUS

P. HARI SHARMA

Respondent(s)

(With office report)

Date: 24/10/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE MARKANDEY KATJU

For Appellant(s)

Mr. V.B. Joshi, Adv.

Mr. Kailash Pandey, Adv.

For Respondent(s)

Mr. G.V. Chandrashekhar, Adv.

Mr. P.P. Singh, Adv.

UPON hearing counsel the Court made the following
ORDER

Mr. V.B. Joshi, learned counsel for the appellant started his arguments at 3.40 p.m. and concluded at 3.55 p.m. Thereafter, Mr. G.V. Chandrashekhar, learned counsel for the respondent started his arguments and was on his legs when the Court rose for the day.

The matter remained part-heard.

(Ajay Kr. Jain)
Court Master

(Vijay Dhawan)
Court Master